

(b) There is no such proposal and is also not justified from the traffic point of view.

Food Crop Reports

274. Shri T. K. Chaudhuri: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the State Governments are required to submit a fortnightly report about the state of all crops including food-crops within their States to the Food and Agriculture Ministry of the Union Government;

(b) whether such reports are received from the State Governments regularly;

(c) whether it is a fact that some State Governments recently failed to send such reports in the month of September and October this year; and

(d) the names of the defaulting States?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The State Governments are required to submit to this Ministry weekly and not fortnightly reports on weather and condition of all crops, including food crops.

(b) The weekly reports are received regularly though some time there are occasional delays in their receipt.

(c) No, Sir.

(d) Does not arise.

A.C. Vestibuled Express Trains

275. Shri R. L. Reddy: Will the Minister of Railways be pleased to state:

(a) the total loss incurred by the bi-weekly A. C. Vestibuled Express trains run between Delhi and Madras and Delhi and Howrah till the 31st October, 1957; and

(b) the expenditure incurred on publicity to popularise the said trains during the said period?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The cost of operation of individual trains is not ascertainable with any accuracy and it is, therefore, not possible to work out the total loss or profit in working the trams referred to.

(b) The information is being collected and will be placed on the table of the House.

Payments to Pakistan Railways

276. Shri Bangshi Thakur: Will the Minister of Railways be pleased to state the amount paid per year to the Pakistan Railway as a carrying cost etc. of goods for Tripura from 1951 to 1956?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): Goods traffic between India-Pakistan since 1949 is booked on the 'Paid-To-Pay' system under which the freight on through traffic due to each country is collected by it directly from the consigner/consignee. Consignments for Tripura are sent through Rail-heads at Akhaura, Balla and Bellonia, which are Pakistan Railway stations. Consignees make payment at these stations while taking delivery for the share of freight due to the Pakistan Railway from the border stations and no payment by Indian Railways on this account is either necessary or made to Pakistan Railways.

Power Supply to Tripura

277. Shri Bangshi Thakur: Will the Minister of Irrigation and Power be pleased to state whether it is a fact that during the Second Five Year Plan the Government of India propose supplying cheap electricity to encourage the establishment of local Industries and electrification of all Towns of Tripura and that for the purpose, the Tripura Administration proposes to purchase a few diesel Engines for the Divisional Towns of Tripura?

The Minister of Irrigation and Power (Shri S. K. Patil): The Government